

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s):
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00408/15 Date of Order : 02.06.2016</p> <p>Mr J.K. Mishra, Counsel for applicant. Mr K.S. Yadav proxy counsel present for Mr B.L. Tiwari, Counsel for respondents.</p> <p>Ld. Counsel appearing on both sides submitted that the OA has become infructuous in view of circumstance that the suspension has already been revoked.</p> <p>The OA is thus disposed of as having become infructuous.</p> <p> [Praveen Mahajan] Administrative Member</p> <p> [U. Sarathchandran] Judicial Member</p> <p>ss</p>